



IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 20TH DAY OF JANUARY, 2026

BEFORE

THE HON'BLE MR. JUSTICE RAVI V HOSMANI

REGULAR SECOND APPEAL NO. 1507 OF 2024 (PAR)

BETWEEN:

1. SMT. BHAR ATHI BHAT
AGED ABOUT 69 YEARS
2. SRI. JAGADEESH BHAT
AGED ABOUT 48 YEARS
3. SMT. JYOSNA
AGED ABOUT 46 YEARS
4. SRI. LAXMEESHA BHAT
AGED ABOUT 43 YEARS
5. SRI. HARISH BHAT
AGED ABOUT 36 YEARS

(APPELLANT NO.1 IS THE WIFE AND
NO.2 TO 5 ARE THE CHILDREN OF
ANANTHAPADMANABHA BHAT AND
ALL THE APPELLANTS ARE RESIDING AT
KUNJAGUDDE, AMBALPADI VILLAGE AND POST,
UDUPI TALUK, UDUPI DISTRICT - 576103.

...APPELLANTS

(BY SRI. VYASA KIRAN UPADHYA B.R, ADVOCATE)





AND:

1. SRI. THEJAS
ABOUT 30 YEARS,
2. SRI AKSHYA BALLAL
ABOUT 29 YEARS,
3. SRI ADITYA BALLAL
ABOUT 25 YEARS,

(RESPONDENT NO.1 TO 3 ARE THE
CHILDREN OF LATE JANARDHAN BALLAL,
R/AT KRISHNAVENI NILAYA,
TEMPLE ROAD, AMBALPADY,
UDUPI TALUK AND DIST- 576 103)

4. SRI. VADIRAJ BALLAL,
AGED ABOUT 54 YEARS,
5. SMT. BHARATHI ADIGA
AGED ABOUT 54 YEARS,

(RESPONDENT NO.4 AND 5 ARE
CHILDREN OF LATE. KRISHNAVENI BALLAL,
R/AT SHASHWATHA TRADERS,
TEMPLE ROAD, AMBALAPADY VILLAGE,
UDUPI TALUK AND DIST - 576 103)

6. SRI. SHREESHA BHAT,
AGED ABOUT 63 YEARS,
7. SRI. GURURAJA BHAT
AGED ABOUT 56 YEARS,
(RESPONDENT NO.6 AND 7 ARE



SONS OF ANASOOYA BHAT,
R/AT VADABHANDESHWARA,
BEACH ROAD, UDUPI TALUK
AND UDUPI DIST - 576 103)

8. SMT. MANDAKINI BHAT,
AGED ABOUT 77 YEARS,
9. SMT. SHANTA
AGED ABOUT 56 YEARS,
10. SMT. SUJATHA
AGED ABOUT 53 YEARS,
11. SMT MAMATHA
AGED ABOUT 49 YEARS,
12. SRI. GURURAJA
AGED ABOUT 46 YEARS,

(RESPONDENT NO.8 IS THE WIFE
AND RESPONDENT NO.9 TO 12 ARE
CHILDREN OF LATE HARIDAS BHAT,
ALL ARE R/AT SUBRAMANYA NAGAR,
PUTTUR VILLAGE, UDUPI DIST - 576 105)

13. SMT. KALAVATHI,
AGED ABOUT 53 YEARS,
W/O SURYANARAYANA RAO,
R/AT D. NO.B-16, KAMALA NAGAR,
AGRA, UTTARPRADESH - 282 004

NOW R/AT "THULASI",
OPP INCOME TAX OFFICE,
ADI UDUPI, UDUPI TALUK AND DIST - 576 101



14. SMT. MALATHI PRASAD,
AGED ABOUT 46 YEARS,
C/O HANUMANTHAPPA,
R/AT NEAR SRINIVAS TEMPLE,
MAHALAXMI LAYOUT,
BANGALORE- 560 086.
15. SMT. SHAMALA BHAT,
AGED ABOUT 72 YEARS,
16. SRI GURUPRASAD
AGED ABOUT 72 YEARS,
17. SRI RAVI BHAT
AGED ABOUT 54 YEARS,
18. SMT. VIJAYASHREE
AGED ABOUT 51 YEARS,
19. SRI. SRINATHA BHAT
AGED ABOUT 48 YEARS,

(RESPONDENT NO.15 IS THE WIFE AND
NO.16 TO 20 ARE THE CHILDREN OF THE
LATE KRISHNAMURTHY BHAT,
R/AT HOTEL KRISHNA RESTAURANT,
COLLEGE ROAD, DAVANAGERE - 577 002)

...RESPONDENTS

THIS RSA IS FILED UNDER SEC.100 OF CPC., AGAINST
THE JUDGMENT AND DECREE DATED 09.07.2024 PASSED IN
RA NO.2/2023 ON THE FILE OF THE ADDITIONAL SENIOR
CIVIL JUDGE AND ACJM, UDUPI, DISMISSING THE APPEAL AND
MODIFYING THE JUDGMENT AND DECREE DATED 23.11.2022
PASSED IN OS NO.227/2012 ON THE FILE OF THE ADDITIONAL
CIVIL JUDGE AND JMFC, UDUPI.



THIS APPEAL, COMING ON FOR ORDERS, THIS DAY,
JUDGMENT WAS DELIVERED THEREIN AS UNDER:

CORAM: HON'BLE MR. JUSTICE RAVI V HOSMANI

ORAL JUDGMENT

Learned counsel for appellants has filed a Memo seeking leave of this Court for withdrawal of Appeal, as appellants have settled matter out of Court.

2. Taking Memo on record, Appeal is ***dismissed*** as withdrawn.

**Sd/-
(RAVI V HOSMANI)
JUDGE**

HNM
List No.: 2 Sl No.: 11